

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07.02.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 27.01.2025,

30.01.2025, 31.01.2025 & 03.02.2025 respectively, are as follows. The next dates of hearing in

the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 5191 of 2024 in Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	27.01.2025	21.02.2025
2.	Comp. App. (AT) (Ins) No. 510 of 2021 Part Heard	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.)	27.01.2025	21.02.2025
		With		
3.	Comp. App. (AT) (Ins) No. 549 of 2021 Part Heard	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	27.01.2025	21.02.2025
4.	Comp. App. (AT) (Ins) No. 1284 of 2022 & I.A. No. 4668 of 2024 Part Heard	Mohit Arora Vs. PNB Housing Finance Limited & Anr.	27.01.2025	21.02.2025

	T			Website: <u>www.nclat.nic</u>
5.	Comp. App. (AT)	Akhilesh Kumar	27.01.2025	21.02.2025
	(Ins) No. 895 of	Vs.		
	2023	HDFC Bank Ltd. & Anr.		
6.	Comp. App. (AT)	Asst. Commissioner of Income Tax	30.01.2025	07.03.2025
	(Ins) No. 1117 of	Circle 1 (2)-1		
	2022	Vs.		
		Divyesh Desai,		
	Part Heard	Liquidator for Precision Fasteners Ltd.		
7.	Comp. App. (AT)	U.P. Jal Vidyut Nigam Ltd.	31.01.2025	07.03.2025
	(Ins) No. 19 of	Vs.		
	2022	Ashish Chhawchharia & Anr.		
	Part Heard			
8.	Comp. App. (AT)	Agarpara Company Ltd.	03.02.2025	05.03.2025
	No. 147 of 2019	Vs.		
		Agarpara Jute Mills Ltd & Ors.		
		With		
9.	Comp. App (AT)	Lakeview Agencies Pvt. Ltd & Ors.	03.02.2025	05.03.2025
- •	No. 155 of 2019	Vs.		
		Agarpara Jute Mills Ltd. & Ors.		
		With		
10.	Comp. App (AT)	Mahendra Sharma & Anr.	03.02.2025	05.03.2025
	No. 169 of 2019	Vs.		
		Agarpara Jute Mills Ltd. & Ors.		

By order of Hon'ble Chairperson -Sd/-Registrar